

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA (Companies. Act)/233/2023 in CP/841(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- Mr. Ketan Mehta
V/s
Fredun Pharmaceuticals Ltd And other

Section: 58(3) of Companies Act, 2013

ORDER

IA (Companies Act) 233 of 2023:- Counsel, K Jagannathan appeared for the Applicant through VC and Counsel, Rahul D Oak appeared for the Respondent nos. 1 to 4 through VC. By consent of the parties list this matter on **24.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)